

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
NIRVIKAR FILMS LLP OPERATING BUSINESS OF FILM PRODUCTION AND ALLIED
ACTIVITIES AT DELHI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN / LLP No.	M/s. Nirvikar Films LLP LLPIN: AAP-6413
2.	Address of the registered office	B-1/E-23, Mohan Cooperative Industrial Area, Mathura Road, South Delhi, Delhi, 110044
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	201, Second Floor, Park View Complex, Plot No. 48, Hasanpur, I.P. Extension, Delhi-110092
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can also be provided on request through email: cirp.nirvikarfilmsllp@gmail.com
10.	Last date for receipt of expression of interest	26.08.2026
11.	Date of issue of provisional list of prospective resolution applicants	05.09.2026
12.	Last date for submission of objections to provisional list	10.09.2026
13.	Date of issue of final list of prospective resolution applicants	13.09.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15.09.2026
15.	Last date for submission of resolution plans (*subject to extensions as approved by Hon'ble NCLT)	15.10.2026
16.	Process email id to submit EOI	cirp.nirvikarfilmsllp@gmail.com, loveneet.cs@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Details not available with the RP

CS IP Loveneet Handa
Resolution Professional,
Nirvikar Films LLP

IBBI REG. NO.: IBBI/PA-002/IP-N01048/2020-2021/13386
(Authorization of Assignment till 31/12/2026)

Regd. Add. with IBBI: 201, Second Floor, Park View Complex, Plot No. 48, Hasanpur, I.P. Extension,
Delhi-110092

Email Id: loveneet.cs@gmail.com, cirp.nirvikarfilmsllp@gmail.com

Date: 10.08.2026

Place: Delhi